NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

Absezon
Feizullebhory
afw Shaher
Pradhan
and Hashdri
Clivalwale
i/6 MS A Advoats
for begrendet NOS / 154 S. No. DESIGNATION **SIGNATURE** Advocates Modernthera - So counsel

Mr. Erric Commier - Counsel

ilb. MR. Atual Desai - Advocate & Salicitor of mis-kanga & co. Advocate fer persione:

ORDER

No.08/111/NCITE 2. MR. Joseph Kodimthara - ST. counsel

TCP No.08/ 111/NCLT/MB/MAH/2012

List this matter on 7.11.2017.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)